

SPECIAL BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/171(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS GAURAV PODDAR
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. : For Financial Creditor  
Ms. Rituparna Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

Mr. Tapas Kr. Das, Adv. : For Personal Guarantor

Mr. Rishav Banerjee, Adv. : For RP  
Mr. A.K. Awasthi, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Copy of report has been furnished by RP to the Ld. Counsel appearing for Personal Guarantor. Personal Guarantor may file its response, if any, within ten days thereafter.
3. Post this matter on **12/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**